

High Court of Karnataka,
Bengaluru,
Dated: 23rd May 2018

NOTIFICATION NO. HCBB – 120 / 2018

1. The Division Bench consisting of Hon'ble Mr.Justice Aravind Kumar and Hon'ble Mr.Justice Sreenivas Harish Kumar will sit in Court Hall No. 12 at 10.30 AM on Thursday the 24th May 2018 and Pronounce the Judgment in (1) CrI.A No.521/2013 and (2) CrI.A Nos.1269/2012 c/w 1316/2012 and 1317/2012.
2. The Division Bench consisting of Hon'ble Mr.Justice Budihal R.B. and Hon'ble Mrs.Justice K.S.Mudagal will sit in Court Hall No. 13 at 10.30 AM on Thursday the 24th May 2018 and Pronounce the Judgment/Order in (1) CrI.A No.171/2013, (2) CrI.CCC No.11/2015 and (3) CrI.CCC No.6/2017.

After completion of the work of the Division Bench referred to at Sl.No.2 above, the Division Bench of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice Budihal R.B. will take up matters as notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial) I/c